

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

36

IA 1302(MB)2024
in C.P. (IB)/721(MB)2023

CORAM:

SHRI. SANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 08.07.2024

NAME OF THE PARTIES: Samata Nagari Sahakari Patsanstha Maryadit
Kopargaon
Vs
Smt. Bharti Sanjay More

SECTION: 95(1), 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. None present.
2. List this matter for hearing on 28.08.2024.

Sd/-
SANJIV DUTT
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)